NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

132. I.A. 3718/2022, I.A. 2203/2022

I.A. 2078/2022

IN C.P.(IB)-531(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.04.2024**

NAME OF THE PARTIES: The Bank of Baroda

V/s.

Rakesh Kumar Wadhawan .

SECTION 95(1) OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **16.05.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//